

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 19.12.2016

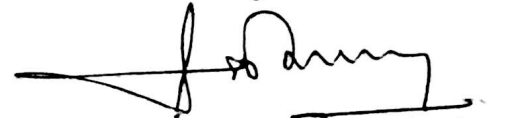
ORDER NO. 183 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. **169 & 180 of 2016 for CESTAT Delhi** to the extent indicated below :-

From 20.12.2016 to 30.12.2016 at 10.30 a.m. Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri V. Padmanabhan, Member (T) will hear Customs and Excise Division Bench matters.

From 20.12.2016 to 30.12.2016 at 02.30 p.m Hon'ble Shri V. Padmanabhan, Member (T) will hear Single Member matters as notified.

By Order



(A.Mohan Kumar) 19/12/16

Registrar

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Dy. Registrar